

| DEFECTIVE REPORT LIST | | | |
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| DEFECTIVE REPORT OF 25-03-2023 | | | |
| Sl no. | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
| 1 | WA/218/2009 | CENTRAL GOVT.COUNCIL | OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER |
| 2 | WP(C)/9166/2023 | BIRAJA PRASANNA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | WP(C)/9170/2023 | BIRAJA PRASANNA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | WA/500/2023 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 5 | WA/531/2023 | CHITTARANJAN PATNAIK | OTHERS. C.COPY OF ORDER DATED 25.1.17 NOT FILED |
| 6 | WA/530/2023 | BIBHU PRASAD TRIPATHY, A.G.A. | OTHERS. C.COPY OF ORDER DATED 08.07.22 NOT FILED |
| 7 | CMAPL/230/2023 | ADV. | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | TRP(C)/109/2023 | BHABANI SHANKAR DASPARIDA | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 9 | CRLMA/86/2023 | SUNIL KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | CRLMA/87/2023 | RAJALAXMI BISWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 11 | TRPCRL/21/2023 | ACHYUTANANDA PATTANAİK | OTHERS. PETNR NO.1 MAY BE CORRECTED AS PETNR NO.3 IN THE AFFIDAVIT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WA/486/2023 | SANTOSH KUMAR NANDA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | CMAPL/116/2023 | ADV. | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 14 | WP(C)/9062/2023 | NIRANJAN BISWAL | OTHERS. PAGE 12 IS NOT NEAT & LEGIBLE OTHERS. PAGE 15,16 & 29 IS NOT NEAT & LEGIBLE OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT PROPERLY EXHIBITED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 15 | WP(C)/7760/2023 | TIRTH KUMAR SAHU | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 16 | WP(C)/7758/2023 | TIRTH KUMAR SAHU | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING |

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| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 17 | WP(C)/8313/2023 | SADASIVA PATRA 1 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | WP(C)/8318/2023 | SHAKTI PRASAD DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WA/503/2023 | ASHOK KUMAR MOHANTY | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 20 | WA/466/2023 | SANDEEP PARIDA,SR. STANDING COUNSEL(S AND M.E) | OTHERS. NEAT COPY OF PAGE 53 TO BE FILED |
| 21 | WA/490/2023 | S.S.RAO | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | WP(C)/7762/2023 | TIRTH KUMAR SAHU | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 23 | CMAPL/120/2023 | ADV. | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 24 | WP(C)/9061/2023 | NIRANJAN BISWAL | OTHERS. PAGE NO. 15,16 & 29 ARE NOT LEGIBLE OTHERS. SYNOPSIS & LIST OF |

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| | | | DATES & EVENTS NOT PROPERLY EXHIBITED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 25 | WP(C)/9088/2023 | GYANA RANJAN SETHI | OTHERS. PAGE 25,27 & 29 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | CRLA/309/2023 | LAXMINARAYAN PATEL | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. ANNX 1 IS NOT ATTESTED AS TRUE COPIES 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 27 | CMAPL/119/2023 | SUJAY SHANKER SINGHDEO | OTHERS. THIS MAY BE REGISTERED AS CRLMA |
| 28 | CRLA/307/2023 | PRABIR KUMAR RAY | OTHERS. V.NAMA NOT DATED IN ORDER OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

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| | | | 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 29 | CRLA/325/2023 | ANURAG PATI | OTHERS. ANN 1 I.E COPY OF FIR NOT ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 30 | CRLA/323/2023 | JAYANTA KUMAR MAJHI | OTHERS. ANNEXURES ARE NOT PAGEMARKED CORRECTLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 31 | CMAPL/113/2023 | ADV. | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 32 | WA/512/2023 | SURYA NARAYAN PATNAIK, A.G.A. | OTHERS. C.COPY OF ORDER DTD 07.03.2022 NOT FILED |
| 33 | CMAPL/117/2023 | ADV. | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 34 | WA/532/2023 | SANDEEP PARIDA, SR, S.C.(S AND ME) | OTHERS. NEAT COPY OF PAGE 59 TO BE FILED |
| 35 | WP(C)/8309/2023 | JAJATI KESHARI KHUNTIA | OTHERS. NEAT COPY OF PAGE 46 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | WP(C)/7945/2023 | RANJAN KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 37 | WA/481/2023 | PADMALAYA MOHAPATRA | OTHERS. C.COPY OF ORDER DTD 02.02.2023 NOT FILED |
| 38 | CRLA/311/2023 | ARJUNA CHARANA BEHERA | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 39 | CMAPL/121/2023 | DIPTI REKHA NANDA | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 40 | CMAPL/122/2023 | DURGA PRASAD PATTANAİK | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 41 | CMAPL/123/2023 | SWARUP KUMAR PATNAİK | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 42 | CMAPL/124/2023 | ADV. | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 43 | WP(C)/9055/2023 | RANJAN KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | WP(C)/9212/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/9211/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 46 | WP(C)/9214/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE |

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| | | | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 47 | WP(C)/9206/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 48 | WP(C)/9204/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 49 | WP(C)/9202/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 50 | WP(C)/9200/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 51 | WP(C)/8198/2023 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/9209/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |

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| | | | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 53 | WP(C)/9225/2023 | KRISHNA CHANDRA SAHU | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT PAGEMARKED IN INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 54 | WP(C)/9208/2023 | KRISHNA CHANDRA SAHU | OTHERS. LEGIBLE COPY OF PAGE 9 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | WP(C)/9216/2023 | KRISHNA CHANDRA SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | WP(C)/9001/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 57 | WP(C)/8979/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE |

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| | | | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 58 | WP(C)/8978/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 59 | WP(C)/9016/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 60 | WP(C)/9017/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 61 | WP(C)/9018/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 62 | WP(C)/9012/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE |

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| | | | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 63 | WP(C)/9026/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | WP(C)/9027/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 65 | WP(C)/9031/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 66 | WP(C)/8971/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 67 | WP(C)/9008/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 68 | WP(C)/9009/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |

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| | | | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 69 | WP(C)/9011/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 70 | WP(C)/9002/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 71 | WP(C)/9004/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 72 | WP(C)/9005/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 73 | WP(C)/8091/2023 | TUSHAR KANTA NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 74 | WP(C)/8063/2023 | G.A.R.DORA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 75 | WP(C)/8071/2023 | | OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. TO BE ARRAYED AS A PARTY 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17. REFERENCE CERTIFICATE NOT FURNISHED. |
| 76 | WP(C)/8015/2023 | CHANDRAKANTA NAYAK | OTHERS. PARAGRAPHS OF THE PETITION ARE TO BE CHRONOLOGICALLY AND CONSECUTIVELY NUMBERED INSTEAD OF OF BLACK DOTS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WP(C)/9111/2023 | BHABANI PRASAD MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | WP(C)/9078/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. PG. 10 & 11 NOT NEAT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | WP(C)/9102/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/7908/2023 | CHANDRAKANTA NAYAK | OTHERS. NEAT COPY OF PAGE 42 & 43 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | WP(C)/9049/2023 | GANGADHAR SAMAL | OTHERS. RULE-8 OF THE OHC(PIL) RULE NOT COMPLIED WITH. 6. RECEIPT SHOWING |

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| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | WP(C)/7911/2023 | CHANDRAKANTA NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | WP(C)/9125/2023 | ARUN KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | WP(C)/7913/2023 | CHANDRAKANTA NAYAK | OTHERS. NEAT COPY OF PAGE 23 TO 28,33,35,36 & 38 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | WP(C)/8768/2023 | SAURAV MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | WP(C)/8739/2023 | AMRITA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | WP(C)/8738/2023 | PABITRA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 88 | WP(C)/9101/2023 | DILLIP KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | WP(C)/9080/2023 | DILLIP KUMAR MOHAPATRA | OTHERS. PG. 10 NOT NEAT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | WP(C)/9115/2023 | ARUN KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | CRLA/319/2023 | SWADESH KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF |

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| | | | TRIAL/APPELLATE COURT ORDER NOT FILED |
| 92 | CRLMA/88/2023 | ADV | OTHERS. PLACE IT WITH CRLMC NO. 1217/18 |
| 93 | CRLMC/1356/2023 | AJIT CH MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | CRLMA/90/2023 | ADV. | OTHERS. PLACE IT WITH BLAPL NO. 6095/22. |
| 95 | CRLMA/91/2023 | BASUDEV PUJARI | OTHERS. PLACE IT WITH CRLMC NO. 1790/12 |
| 96 | CRLMA/93/2023 | ADV | OTHERS. PLACE IT WITH BLAPL NO. 8238/22. |
| 97 | WP(C)/8008/2023 | BIBEKANANDA BHUYAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WP(C)/8093/2023 | TUSHAR KANTA NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | WP(C)/8048/2023 | KABIRAJ PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 100 | WP(C)/8442/2023 | ASOK MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING |

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| | | | ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 101 | WP(C)/8443/2023 | DURGESH NARAYAN RATH | OTHERS. LEGIBLE COPY OF PAGE 43,45 & 46 TO BE FILED OTHERS. PAGE 75 IS FOUND MISSING 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | WP(C)/8773/2023 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 8 & 9 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | WP(C)/8664/2023 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | WP(C)/8667/2023 | KUNAL KUMAR SWAIN | OTHERS. PAGE 20,29 & 45 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 105 | WP(C)/8973/2023 | KUNAL KUMAR SWAIN | OTHERS. PAGE 29,97 & 98 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 106 | WP(C)/8941/2023 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | WP(C)/8939/2023 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 9 & 12 NOT LEGIBLE 6. RECEIPT SHOWING |

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| | | | SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | WP(C)/9144/2023 | AMITAV DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 109 | WP(C)/9014/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 110 | WP(C)/9006/2023 | SHARMISTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 111 | WP(C)/8729/2023 | MANORANJAN PADHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 112 | WP(C)/8770/2023 | SAURAV MOHANTY | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | WP(C)/8769/2023 | SAURAV MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 114 | WP(C)/8763/2023 | JYOTI PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | WP(C)/8794/2023 | SATYA SIVA SUNDAR MOHANTY | OTHERS. PAGE 9 & 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 116 | WP(C)/8710/2023 | PRADEEP KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | WP(C)/8746/2023 | AMRITA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | CRLMC/1358/2023 | TUKUNA KUMAR MISHRA | OTHERS. ANNX 4 AS STATED NOT FILED OTHERS. INDEX NOT PROPERLY PAGEMARKED OTHERS. AT PAGE 5,THOUGH NOT FILED ,COGNIZANCE ORDER DESCRIBED AS ANNX 3 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 119 | CRLMP/581/2023 | SAROJ KUMAR JEE | OTHERS. PROVISION OF LAW TO BE CORRECTED AFTER CONVERSION |
| 120 | CRLMC/1362/2023 | LINGARAJ SARANGI | OTHERS. ANNX 2 NOT ATTESTED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 121 | CRLMC/1361/2023 | UMA CHARAN MISHRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID OTHERS. UNDERLINE MADE IN PAGE 13 & 34 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 122 | WP(C)/8703/2023 | SANJIB MOHANTY | OTHERS. RULE 8 OF ORISSA HIGH COURT P.I.L RULE 2010 NOT COMPLIED WITH 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | WP(C)/8719/2023 | PRAFULLA CHANDRA BISWAL | OTHERS. NEAT COPY OF PAGE 51 TO 54 & 111 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 124 | WP(C)/8715/2023 | BHASKAR SAMANTARAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | WP(C)/8713/2023 | BHASKAR SAMANTARAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | WP(C)/7897/2023 | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |